

**Central Administrative Tribunal
Principal Bench**

OA No.2229/2019

New Delhi, this the 7th day of August, 2019

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Sh. Mohd. Jamshed, Member (A)**

Dr. Prabal Pal, Professor (Dentistry)
Presently working at ESIC Hospital &
Medical College, Faridabad
R/o 109, Vishali Apartment
Sector-46, Faridabad. ...Applicant

(By Advocate: Ms. Apurva Bhardwaj)

Vs

1. Union of India
Through the Secretary
Ministry of Labour & Employment
Govt. of India, Shram Shakti
Bhawan, Rafi Marg
New Delhi-110001.
2. Employees' State Insurance Corporation
(ESIC), Panchdeep Bhavan
CIG Marg, New Delhi-110002
Through its Director General
3. The Deputy Director
Employees' State Insurance Corporation
Panchdeep Bhavan, CIG Marg
New Delhi-110002. ...Respondents

ORDER(ORAL)**Justice L. Narasimha Reddy:**

Learned counsel for the applicant submits that she has been instructed by the applicant to withdraw the OA and seeks permission.

2. Permission is accorded and the OA is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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